

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER AND SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 3849
TO BE ANSWERED ON 08.12.2016

Special Assistance for Drinking Water Scarcity

‡3849. SHRI DEVJI M. PATEL:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government has estimated the requirement of funds for resolving the scarcity of drinking water in rural areas of the country particularly in Rajasthan for the next ten years;
- (b) if so, the details thereof, State/UT-wise including Rajasthan; and
- (c) whether Union government proposes to release special annual assistance and additional annual assistance for the purpose and if so, the details thereof and time frame fixed therefor and if not, the reasons therefor, State/UT-wise?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) and (b) Water being a State subject, the Ministry through centrally sponsored scheme National Rural Drinking Programme (NRDWP) provides technical & financial assistance to the states for increasing the coverage of rural water supply to rural population. Moreover, this Ministry advised States to prioritise for providing at least 40 litre per capita per day (lpcd) safe drinking water. Further, this Ministry allocates funds under NRDWP as per pre-approved criteria as envisaged in NRDWP guideline. The states have also been advised to pool more funds from their state budget in view of enhanced devolution of funds from Fourteenth Finance Commission and for taking external assistance / borrowing from lending agencies to resolve the scarcity of drinking water depending on overall source of funds and availability of water sources. Considering the diversity of terrains, availability of sources and requirement / uses in terms of litre per capita per day (lpcd), the requirements of funds varies amongst states. As such, this Ministry has not estimated the requirements of funds for resolving the scarcity of drinking water in rural areas of the country including Rajasthan.

(c) No Madam. This Ministry allocates the funds under NRDWP amongst various States as per pre-approved criteria envisaged in the NRDWP guideline and there is no provision for release of any special annual assistance or additional annual assistance. However this Ministry estimates savings at the end of financial year and additional funds are allocated to States on performance basis.